

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT NO.III

(IB)-255(ND)/2017

IN THE MATTER OF:

M/s. Sanghi Distributors

.....PETITIONER

Versus

M/s. Odeon Builders (P) Ltd

... RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 08.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner

: -


For the Respondent No.1

: -

ORDER

None appears on behalf of the petitioner. Even at the time of second call in the afternoon session, nobody has put appearance to support the petition.

In the circumstances, this Tribunal is constrained to dismiss the petition for non-prosecution. Let the files be consigned to records after completion of due formalities.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
08.8.2017